

THE

PARLIAMENTARY DEBATES

Date 20.11.2014

(Part II—Proceedings other than Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Thursday, 5th June, 1952

The House met at a Quarter Past Eight
of the Clock.

[MR. SPEAKER in the Chair]

QUESTIONS AND ANSWERS

(See Part I)

9-15 A.M.

DEATH OF SHRI H. J. KHANDEKAR

Mr. Speaker: Before we proceed further, I regret to have to inform the House of the sad demise of Shri H. J. Khandekar, who died in Nagpur on the 25th May, 1952. He was a Member of the Constituent Assembly of India as well as of the Constituent Assembly (Legislative) till January 1950. The House will join with me in conveying our condolences to his family. The House may stand in silence for a minute to express its sorrow.

FLYING OF BRITISH FLAG OVER
PARLIAMENT HOUSE

Shrimati Renu Chakravartty (Basirhat): May I seek clarification, Sir, why the flag of Great Britain is flying over this House?

Mr. Speaker: I think it is better that such questions are not put in the House. The hon. Member will get the information from the Home Minister or the Prime Minister. Questions of this type which have international implications should better be first put privately and information obtained. Then, of course, whatever they may have to ask may be asked. I do not think it is for me to explain, though I know there is good reason for that. There may be differ-
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ence of opinion on that point. But, it will be indiscreet to raise questions of that type, particularly by way of supplementary questions when the matter has absolutely no relation to the main question. So, the hon. Member will do well to contact the hon. Home Minister and I am sure he will give the information that the hon. Member wants.

Shri H. N. Mukerjee (Calcutta North-East): Would you permit us to raise this matter again if whatever explanation the Home Minister or the Prime Minister may give is not satisfactory?

Mr. Speaker: That is a different matter. That is problematical at this stage. I do not want to bind myself at this stage to anything. It is the right of the hon. Member to raise any points he likes. Of course, how far they should be allowed is a different matter. He may raise the points.

Shri H. N. Mukerjee: I hope you will appreciate that the extraordinary phenomenon of a foreign flag flying over this sovereign Assembly has caused great perturbation.

Mr. Speaker: It is not a matter of such great perturbation. It has got previous link with some other questions also. The hon. Members had an opportunity. I think, during the debate on the President's Address of registering their protest against India being in the Commonwealth. That would give hon. Members a clue as to the reason. They can raise the question of Commonwealth if they so like.

Col. Zaidi (Hardoi Distt.—North-West cum Farrukhabad Distt.—East cum Shahjahanpur Distt.—South): Is it true that another flag is flying over Government buildings in Windsor Place?

Mr. Speaker: That is a different matter. Let us not enter into discussion of that question. (Interruption). Order, order. This question is closed now.